

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2429
(To be answered on the 13th March 2025)**

PRIVATISATION OF AIRPORTS

2429. SHRI SHAFI PARAMBIL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of airports leased out to private companies during the last three years;**
(b) the rationale for leasing out airports to private companies; and
(c) the details of the profit earned by each company from airport operations along with the share of the Government in the said profit?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a): During the last three years, no airports of Airports Authority of India (AAI) have been leased out to private Concessionaire.

(b): Airports of AAI are leased out for their better management, utilising private sector efficiency and investment. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, who operates, manages and develops the leased airport under PPP. Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The revenue received by AAI from the leased airports is also utilised for the development of airport infrastructure across the country.

(c): Does not arise in view (a) above.
